

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1353
ANSWERED ON:07.03.2008
PROPOSAL FOR HOUSING PROJECTS
Khaire Shri Chandrakant Bhaurao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has received proposals for housing projects from various States especially from Maharashtra;
- (b) if so, the details thereof, State-wise;
- (c) the action taken by the Government thereon; and
- (d) the time by which these are likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a)to(c): Yes,Sir.The Government of India considers housing proposals from various states seeking central assistance under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) launched by it in 2005, which caters to provision of housing and basic services to urban poor in 63 specified cities under the Sub-Mission of Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP).

State-wise details of projects sanctioned under BSUP and IHSDP in other states/ union territories are annexed.

In Maharashtra, 36 projects for a project cost of Rs.4135.48 crore and central assistance of Rs.1932.11 crore seeking inter-alia construction/ upgradation of 130612 dwelling units have been sanctioned under BSUP.

In addition,32 projects for a project cost of Rs.362.95 and central assistance of Rs.278.76 crore seeking inter-alia construction/upgradation of 29265 dwelling units have been sanctioned under IHSDP in Maharashtra.

Apart from the above,Housing & Urban DevelopmentCorporation Ltd. (HUDCO), a Central Public Sector Undertaking also sanctions loans for housing projects of State Governments.In so far as Maharashtra is concerned, HUDCO has reported that cumulatively it has sanctioned 1059 schemes for a project cost of Rs.3894.74 crores and sanctioned loans worth Rs.1341.43 crore for construction/ upgradation of 481792 dwelling units and 18263 plots.

(d): Approval of projects under BSUP and IHSDP depends on their adherence to the approved scheme guidelines, satisfaction of norms of appraisal adopted by the concerned Appraising Agencies and also availability of Additional Central Assistance budget against the allocation made by Planning Commission for Mission period and annually.